

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 141 of 2016

&

APPEAL NO. 142 of 2016

Dated: 22nd October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

APPEAL NO. 141 of 2016

**South Bihar Power Distribution Co. Ltd. Appellant(s)
Vs.
Bihar Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal a/w
Mr. Purushottam
Mr. Navin Prakash (Reps.)

Counsel for the Respondent(s) : Mr. Nadeem Ahmad (Rep.) for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

APPEAL NO. 142 of 2016

**North Bihar Power Distribution Co. Ltd. Appellant(s)
Vs.
Bihar Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal a/w
Mr. Pranav Kumar
Mr. Navin Prakash (Reps.)

Counsel for the Respondent(s) : Mr. Nadeem Ahmad (Rep.) for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on **02.11.2016 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt